

Sarguja, Madhya Pradesh, Astotha, Loharian, Khya, District Hamirpur, Himachal Pradesh, Ingedinala, District Tehri, Uttar Pradesh, Bagjeta-Gohala, District Singhbhum, Bihar, Anek, District Garo Hills, and Gomghat, Khasi Hills District Meghalaya. These investigations are also being commenced at freshly discovered uranium occurrences at Sibel-Galot District Hamirpur, Himachal Pradesh, and Walkunje in South Kanara District, Karnataka.

(c) The total funds allotted for the purpose during the current Five Year Plan period (1978-83) are Rs. 29.76 crores.

Setting up of an Organisation for increasing Jute exports

1580. SHRI O. V. ALAGESAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Jute Corporation of India will set up its organisation for increasing the exports; and

(b) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) and (b). Jute Corporation of India has already a cell for dealing with import and export of raw jute as also export of jute manufactures. Should there be any expansion in the Corporation's export activity, the existing cell will be suitably strengthened.

Production of Lignite in Neyveli

1581. SHRI O.V. ALAGESAN: Will the Minister of ENERGY be pleased to state:

(a) the current production of lignite in Neyveli;

(b) whether it is proposed to increase production from the present level from the existing mine;

(c) if so, to what extent and by what time and cost; and

(d) whether the project of second mine cut to produce lignite for the

proposed super thermal station has been considered and sanctioned by Government?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) The Monthly average production of lignite during current financial year until October, 1978 has been about 2.68 lakh tonnes.

(b) Yes, Sir.

(c) A target of 65.00 lakh tonnes per annum has been fixed to be achieved by 1980-81 at a cost of about Rs. 129 crores.

(d) Yes, Sir. This was sanctioned in February, 1978.

Guidelines to states for improving Conditions in Jails

1582. SHRI KUMARI ANANTHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have requested the State Governments to formulate and implement on a priority basis measures for improving the prevailing conditions in jails;

(b) if so, the reactions of the State Governments; and

(c) whether Government suggested any guidelines to the State Governments for the improvement of conditions in the jails?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (c). Yes, Sir. In keeping with its role of providing technical advice and guidance to State Governments to bring about uniformity and introduce progressive measures based on modern trends in correctional administration, Government of India had brought to their notice the recommendations and guidelines contained in the Model Prison Manual drafted by the All India Jail Manual Committee (1957-59) and the report of the Working Group on Prisons (1972-73). Further financial assistance of Rs. 2 crores during 1977-78 and Rs. 4

crores, during 1978-79 in the form of loans and grant-in-aid has been provided to improve living conditions such as sanitation, hygiene, water supply, electrification and modernisation of agriculture and industry in jails.

(b) The State Governments have responded with enthusiasm to bring about necessary improvements.

Creating More Posts of Additional Secretaries

1583. DR. VASANT KUMAR PANDIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Department of Personnel was created to meet the demand of the All India Confederation of Central Government Officers' Association;

(b) whether there is a proposal to create more posts of Additional Secretaries on the plea of IAS stagnation;

(c) what is the extent of stagnation of officers in other Central Services as compared to IAS Officers; and

(d) policy of Government in overhauling the administrative structure at the top level to satisfy both the IAS cadre and other Central Government Officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) No, Sir.

(b) No, Sir.

(c) The prospects of promotion vary from Service to Service depending upon several factors like the cadre structure, pay scales recruitment/promotion rules and procedures and the nature of work etc. It is, therefore, difficult to compare officers of various Services in the matter of promotion prospects.

(d) Administrative structure at the top level is not overhauled merely to

satisfy particular service cadres IAS or non-IAS. It is structured on the basis of felt need and public interest.

Formation of All Party Relief Committees in Flood Affected States

1584. SHRI DINEN BHATTACHARYYA:

SHRI SOMNATH CHATTERJEE:

Will the PRIME MINISTER be pleased to state:

(a) whether "All Party Relief Committees" at the village level has been formed in flood affected States like Punjab, Haryana, Uttar Pradesh, Bihar and Assam;

(b) whether the Prime Minister is aware that in West Bengal there are "All Party Committees" at district level; and

(c) if so, why he did not advise the other State Governments to form "All Party Relief Committees"?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Yes, Sir.

(c) The Prime Minister had suggested the formation of All Party Committees at all levels for the co-ordination of flood relief work in view of the unprecedented nature of the disaster in West Bengal and the desire of people belonging to various shades of opinion to cooperate in mitigating the distress of victims. At the village level, however, the Prime Minister agreed that Panchayats should be the proper authorities, but suggested that the panchayats should seek the cooperation of other important elements, so that the programmes could be implemented more effectively. In similar circumstances the advice of the Prime Minister would be the same to other States also.